

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 545 of 2019

IN THE MATTER OF:

R. Balarami Reddy

...Appellant

Versus

Sutanu Sinha

...Respondent

Present

For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates

For Respondent: Mr. Satendra K. Rai, Advocate

O R D E R

09.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **09th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk